

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Orchid Salon Services Private Limited Date of Commencement of Liquidation: 10-01-2020; List of Stakeholders as on Date: 11-09-2023; Name of IP: Mr. Rakesh Kumar Jain; Process Number: 1; Last 5 digitof registration number: 10105

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	2	685520	0	0		685520		NA
2	Liquidation costs incurred till date	1	275860	1	275860				NA
3	Secured financial creditors	0	0	0	0				NA
4	Unsecured financial creditors	2	1704056	2	1645278		58778		Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	7	321039	7	295697		25342		Annexure 6
7	Operational creditors (Government Dues)	3	12301531	0	0		12301531		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	8	26442787	8	26442787				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	4	5514709	4	4514709		1000000		Annexure 9
Total		27	47245502	22	33174331		14071171		